

**GOVERNMENT OF INDIA**  
**MINISTRY OF HUMAN RESOURCE DEVELOPMENT**  
**DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA**  
**UNSTARRED QUESTION NO. 289**  
**TO BE ANSWERED ON 24.06.2019**

**School Management Committees**

**289. SHRI JANARDAN SINGH SIGRIWAL:**

Will the Minister of **HUMAN RESOURCE DEVELOPMENT** be pleased to state:

- (a) the details of assistance provided to States/UTs by the Government during the last three years to augment capacity for school monitoring and planning by School Management Committees (SMCs) members;
- (b) whether the Government has taken steps to address the low utilisation of funds under the 'SMC training and community mobilisation' component by the States; and
- (c) if so, the details thereof ?

**ANSWER**

**Minister of Human Resource Development**  
**(Shri Ramesh Pokhriyal 'Nishank')**

- (a) to (c): Section 21(1) of the Right of Children to Free and Compulsory Education (RTE) Act, 2009 provides for a School Management Committee (SMC) in schools other than unaided schools and envisages dynamic role of the community in effective monitoring of schools. Section 21(2) of the Act lays down the following functions of the SMCs namely: (i) Monitor the working of the school (ii) prepare and recommend school development plan (iii) monitor the utilization of the grants received from the appropriate Government or local authority or any other source (iv) perform such other functions as may be prescribed.

Under erstwhile Centrally Sponsored Schemes of Sarva Shiksha Abhiyan(SSA) and Rashtriya Madhyamik Shiksha Abhiyan(RMSA), there was provision for financial assistance to States/UTs for training of the members of School Management Committees (SMCs)/ School Management Development Committees(SMDCs). SSA and RMSA have now been subsumed under the newly launched Centrally Sponsored Scheme of ‘Samagra Shiksha’ from 2018-19. The integrated scheme assigns special importance to decentralised planning and implementation with active involvement of community members, teachers, parents, local bodies including Panchayati Raj Institutions, Municipal Bodies, and other stakeholders in the management of schools through SMCs.

Under Samagra Shiksha, there is specific provision of financial assistance of up to Rs.1500 per school under ‘Media and Community Mobilisation’ and upto Rs. 3000 per school for Training of SMC/SDMC members for Government Schools. The outlay approved for this purpose for the States/UTs during the last three years is given below:

(Rs. In lakhs)

<b>Year</b>	<b>Outlay Approved</b>
2016-17	19409.85
2017-18	18864.88
2018-19	29753.75

Funds under the schemes are released in lump-sum and not component wise. Every year during the appraisal of the Annual Work Plan & Budget (AWP&B) of the States/UTs and the Project Approval Board (PAB) meetings, the States/UTs are advised to fully implement the interventions approved, including the SMC training and Community Mobilisation component. Utilisation under this component is also reviewed along with other components of the scheme through periodic meetings with Education Secretaries/State Project Directors of States and UTs.

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